

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO-1765
TO BE ANSWERED ON 04/08/2023

IMPLEMENTATION OF PMFBY

1765. PROF. MANOJ KUMAR JHA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the total number of beneficiaries under Pradhan Mantri Fasal Bima Yojana (PMFBY) during the last three years, State-wise;
- (b) the details of funds allocated, released and utilized under PMFBY during the last three years, State-wise;
- (c) the quantum of insurance coverage provided under PMFBY during the last three years;
- (d) the steps taken under PMFBY to limit crop damage in the country;
- (e) whether Government has identified the main reason for crop damage; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (f) : Pradhan Mantri Fasal Bima Yojana (PMFBY) is a Central Sector Scheme, therefore, no State/UT-wise allocation and release is made under the scheme. Details of Central Government funds allocated and utilized during last three years are given below :

(Rs. in crore)

Year	Budget Estimates	Actual Expenditure
2020-21	15,695.00	13,902.79
2021-22	16,000.00	13,549.70
2022-23	15,500.00	10,807.31

State-wise details of number of farmer applications enrolled and Central Government share in premium subsidy during last three years i.e. 2020-21 to 2022-23 under PMFBY are given in **Annexure.**

The PMFBY scheme is mainly implemented on 'Area Approach' basis and comprehensive risk coverage for crops of farmers against all non-preventable natural risks from pre-sowing to post-harvest stages of the crops at very minimum premium for the farmers is provided under the scheme. Admissible claims are worked out and paid directly to the insured farmer's account by the insurance companies/Digicclaim module based on the yield data, per unit area, furnished to the insurance company by the concerned State Government and claim calculation formula envisaged in the Operational Guidelines of the scheme on receipt of State Government's requisite share in premium subsidy. However, losses due to localized risks of hailstorm, landslide, inundation, cloud burst & natural fire and post-harvest losses due to cyclone, cyclonic/unseasonal rains & hailstorms are calculated on individual insured farm basis. These claims are assessed by a joint committee comprising representatives of State Government and concerned insurance company.

The major part of the scheme is implemented on Area Approach basis and claims are worked out as per formula based on the season end yield data submitted by the concerned State Government.

Annexure

State-wise and year-wise details of Farmer Applications enrolled and Central Govt. share in premium subsidy from 2020-21 to 2022-23 under PMFBY (As on 30.06.2023)

State/UT	2020-2021		2021-2022		2022-2023	
	Farmer Applications Enrolled (in lakh)	Center Share in Premium subsidy (Rs. in Cr.)	Farmer Applications Enrolled (in lakh)	Center Share in Premium subsidy (Rs. in Cr.)	Farmer Applications Enrolled (in lakh)	Center Share in Premium subsidy (Rs. in Cr.)
A & N Islands	0.003	0.060	0.005	0.086	0.001	0.013
Andhra Pradesh	NI	NI	NI	NI	93.92	784.24
Assam	16.60	105.60	10.42	84.76	4.84	64.51
Chhattisgarh	51.63	623.91	58.39	620.76	76.43	694.82
Goa	0.001	0.001	0.001	0.002	0.004	0.001
Haryana	16.51	482.13	14.52	447.48	13.96	469.31
Himachal Pradesh	2.41	36.54	2.34	35.12	2.67	37.95
Jammu & Kashmir	NI	NI	0.91	16.73	0.92	17.00
Karnataka	16.07	819.26	19.34	865.41	26.37	808.91
Kerala	0.76	38.19	0.99	47.16	1.47	63.62
Madhya Pradesh	84.40	3151.30	92.67	2965.74	177.23	1577.05
Maharashtra	124.06	2719.77	99.01	2455.10	107.10	2166.26
Manipur	0.00	0.00	0.03	1.12	0.04	1.29
Meghalaya	0.001	0.000	NI	NI	0.003	0.036
Odisha	97.52	639.84	81.72	574.76	80.00	567.24
Puducherry	0.11	1.74	0.36	2.60	0.30	1.87
Rajasthan	107.59	2624.76	345.11	2467.33	388.97	2317.83
Sikkim	0.001	0.000	0.023	0.009	0.021	0.007
Tamil Nadu	59.24	1077.85	59.29	1109.78	58.50	1021.37
Tripura	2.57	1.90	3.36	3.80	3.21	4.34
Uttar Pradesh	41.90	640.91	40.67	468.29	42.02	481.27
Uttarakhand	1.71	65.60	1.83	80.49	2.82	34.85

NI : Not Implemented
